

*[English]*

**Singing of National Song and  
National Anthem in Schools**

5851. SHRI RAM NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the last date on which the Government had issued circulars to the State Governments and Union Territories for singing the National Anthem 'Jana-Gana-Mana' and the national song 'Vande Mataram' in the educational institutions;

(b) whether any monitoring is done by the Government about its implementation;

(c) if so, the details thereof; and

(d) the action taken or proposed to be taken against the States/Institutions which are not implementing the orders?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d). Orders regarding community singing of National Anthem in all schools of the country have been issued from time to time. The last such communication was issued in Oct., 1991 when the Minister of Human Resource Development wrote to all the Chief Ministers and Lt. Governors to issue necessary directives for singing of National Anthem in Schools. However, no instructions have been issued regarding singing of National Song.

No specific reports regarding non-implementation of the October, 1991 instructions relating to National Anthem

have been received so far from any State/Union Territory.

*[Translation]*

**Export of Locomotives**

5852. SHRI GOVINDRAO NIKAM: Will the Minister of RAILWAYS be pleased to state:

(a) the time by which India will be able to export sophisticated locomotives as per agreement made with A.B.B. by the Government;

(b) the requirement of locomotives of the Indian Railways in the near future;

(c) the number of locomotives to be manufactured every year; and

(d) the time by which requirement of new locomotives are likely to be met?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No assessment has so far been made.

(b) About 933 Electric Locomotives in Eighth Five Year Plan according to the present assessment.

(c) The number of locomotives tentatively proposed to be acquired during 1994-94 is 155. The acquisition programme for the remaining two years would be decided late as a part of the Annual Plan for those years.

(d) The manufacture of new locomotives with ABB technology is likely to be taken up indigenously in 1996-97 and stepped up progressively to meet the

requirement. It is expected that the requirement may be met by March, 1997.

[*English*]

### **Delhi Milk Scheme**

5853. SHRI SHANTARAM POTDUKHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up a panel of experts to review the functioning of the Delhi Milk Scheme which is running into losses; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM):

(a) No, Sir.

(b) Does not arise.

[*Translation*]

### **Doubling of Rail Line**

5854. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of RAILWAYS be pleased to state:

(a) the time by which work regarding doubling the rail line between Bareilly-Muradabad under the Northern Railway is likely to be completed;

(b) whether the work is being undertaken within the scheduled period; and

(c) if not, the reason for delay in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) By 1995-96.

(b) Yes, Sir.

(c) Does not arise.

[*English*]

### **Social Farm Forestry**

5855. SHRI PAWAN KUMAR BANSAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any scheme of social farm forestry has been undertaken in Chandigarh; and

(b) if so, the details thereof and the expenditure incurred thereon during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Under the 20-Point Programme, afforestation and tree-planting activities, including social and farm forestry, are carried out in all States/Union Territories including Chandigarh under various Central and State Plan Schemes like the Integrated Afforestation and Eco-development Projects Scheme, Fuelwood and Fodder Projects Scheme, Minor Forest Produce Scheme of the Ministry of Environment and Forests; the Integrated Wastelands Development Projects Scheme and Drought Prone Areas Programme of the Ministry of Rural Development; Soil Conservation in catchments of River Valley Scheme of the Ministry of Agriculture, etc.